

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-04-2024 AT 10:30 AM**

CP No. 09/241/HDB/2024

AND

**IA (C A) 55 & 58/2024 in CP No. 09/241/HDB/2024
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. Giridhari Homes Pvt Ltd

...Financial Creditor

AND

M/s. Kancharla & Giridhari Homes & 13 others

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 09/241/HDB/2024

Call on 06.05.2024.

IA (C A) 55 & 58/2024

Orders not pronounced. **For orders on 06.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)